

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

22. C.P.(IB)-3530(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **13.03.2020**

NAME OF THE PARTIES:-B. M. Agencies

V/s

Amita Art Printers Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

At request of both sides, list this matter on 24.03.2020.

Sd/-

SHYAM BABU GAUTAM

Member (Technical)

/SKS/

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)